

COURT NO. 24**THE HONOURABLE SRI JUSTICE J SREENIVAS RAO****To be heard on Monday the 29th day of April 2024(AT 10:30 AM - HYBRID MODE)****NOTE-For Registration - <https://tshc.vconsol.com/register>****For attending Court Proceedings - <https://tshc.vconsol.com/login>****(BAIL PETITIONS)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
INTERLOCUTORY (REGULAR BAILS)				
1	CRLP/3588/2024	RAJANIKANTH JWALA	PUBLIC PROSECUTOR	HYDERABAD
2	CRLP/3798/2024	SRINIVASA RAO BUSI	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
3	CRLP/4087/2024 IA 1/2024(Amendment Petition)	R NAGARJUNA REDDY	PUBLIC PROSECUTOR	RAJANNA SIRCILLA
4	CRLP/4094/2024	MOHD ISMAIL KHAN	PUBLIC PROSECUTOR	HYDERABAD
5	CRLP/4289/2024	K SATISH CHAKRAVARTHY	PUBLIC PROSECUTOR	HYDERABAD
6	CRLP/4318/2024	M A MUJEEB	PUBLIC PROSECUTOR	HYDERABAD
7	CRLP/4324/2024	R SOWMYA REDDY	PUBLIC PROSECUTOR	HYDERABAD
8	CRLP/4325/2024	R SOWMYA REDDY	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDEM
9	CRLP/4327/2024	R SOWMYA REDDY	PUBLIC PROSECUTOR	HYDERABAD
10	CRLP/4352/2024	R SOWMYA REDDY	PUBLIC PROSECUTOR	HYDERABAD
11	CRLP/4385/2024	T P SARMA	PUBLIC PROSECUTOR	RANGA REDDY
12	CRLP/4404/2024	VENKATESHWARLU ABBAGANI	PUBLIC PROSECUTOR	RANGA REDDY
13	CRLP/4405/2024	VSRMV PRASAD SANAKA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
14	CRLP/4462/2024	MOHAMMAD ADNAN	PUBLIC PROSECUTOR	HYDERABAD
15	CRLP/4470/2024	E VENKATA SIDDHARTHA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
16	CRLP/4478/2024	MD FASIUDDIN	PUBLIC PROSECUTOR	HYDERABAD
17	CRLP/4479/2024	E VENKATA SIDDHARTHA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
18	CRLP/4487/2024	GUNTI YADIAIAH	PUBLIC PROSECUTOR	RANGA REDDY
19	CRLP/4490/2024	M VISHNU VARDHAN REDDY	PUBLIC PROSECUTOR	WANAPARTHY
20	CRLP/4520/2024	PADALA PRAVIN KUMAR	PUBLIC PROSECUTOR	HYDERABAD
21	CRLP/4536/2024	PALLE SRINIVASA REDDY	PUBLIC PROSECUTOR	MAHABUBNAGAR
22	CRLP/4572/2024	NOMULA PRASANNA KUMAR P	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
23	CRLP/4627/2024	IBAD UR REHMAN KHAN	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
24	CRLP/4632/2024	BIDARKAR GOPAL	PUBLIC PROSECUTOR	VIKARABAD

COURT NO. 24**THE HONOURABLE SRI JUSTICE J SREENIVAS RAO****To be heard on Monday the 29th day of April 2024(AFTER BAIL PETITIONS)****(DAILY LIST)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (REVENUE)				
26	WP/5988/2014 IA 1/2014(WPMP 7448/2014)(Direction Petition) IA 2/2014(WPMP 7449/2014)(Direction Petition) WP/41793/2016	KADARU PRABHAKAR RAO KOWTURU PAVAN KUMAR	GP FOR REVENUE P V RAMANA (R6) GOPINATH LAKKINENI (R31) P V RAMANA (R10)	KHAMMAM
27	WP/41793/2016 IA 1/2016(WPMP 51529/2016)(Injunction Petition)	KOWTURU PAVAN KUMAR	GP FOR REVENUE GP FOR HOME (R28) P V RAMANA (R7) P V RAMANA (R11) GOPINATH LAKKINENI (R29)	KHAMMAM
28	WP/15399/2014 IA 1/2014(WPMP 19073/2014)(Fix an Early Date)	M DAMODAR REDDY	GP FOR REVENUE	MAHABUBNAGAR
29	WP/15494/2014 IA 1/2014(WPMP 19195/2014)(Direction Petition) IA 2/2014(WPMP 21623/2014)(Implead Petition) IA 2/2015(WPMP 24552/2015)(L R Petition)	MADHUSUDAN REDDY GAVINOLLA	GP FOR REVENUE MADDELA RAVINDER (R15) M SUDHIR KUMAR	RANGA REDDY
30	WP/17435/2014 IA 1/2014(WPMP 21815/2014)(Direction Petition)	M/S BHARADWAJ ASSOCIATES	GP FOR REVENUE	HYDERABAD
31	WP/17875/2014 IA 1/2014(WPMP 22412/2014)(Direction Petition)	V RAVI KIRAN RAO	GP FOR REVENUE	ADILABAD
32	WP/20698/2014 IA 1/2014(WPMP 25947/2014)(Direction Petition)	G JYOTHI KIRAN	GP FOR REVENUE	MAHABUBNAGAR
33	WP/22055/2014 IA 1/2014(WPMP 27668/2014)(Suspension Petition)	E MADAN MOHAN RAO	GP FOR REVENUE	KARIMNAGAR
34	WP/22221/2014 IA 1/2014(WPMP 27872/2014)(Direction Petition)	K VASUDEVA REDDY	GP FOR ASSIGNMENT	KARIMNAGAR
35	WP/28812/2014 IA 1/2014(WPMP 36064/2014)(Direction Petition)	M/S BHARADWAJ ASSOCIATES	GP FOR ASSIGNMENT	RANGA REDDY
36	WP/28995/2014 IA 1/2014(WPMP 36286/2014)(Direction Petition)	C HARI PREETH	GP FOR REVENUE	KARIMNAGAR
37	WP/30942/2014 IA 1/2014(WPMP 38692/2014)(Direction Petition)	K VIVEK REDDY	GP FOR REVENUE	RANGA REDDY
38	WP/31308/2014	V HANUMANTH RAO	GP FOR REVENUE	MAHABUBNAGAR

	IA 1/2014(WPMP 39130/2014)(Suspension Petition)			
39	WP/33538/2014 IA 1/2014(WPMP 41930/2014)(Direction Petition)	RAMANA ALLU	GP FOR REVENUE P RAGHAVENDRA REDDY (R4)	RANGA REDDY
40	WP/34047/2014 IA 1/2014(WPMP 42596/2014)(Direction Petition)	P VISHNUVARDHANA REDDY	GP FOR REVENUE	KHAMMAM
41	WP/36329/2014 IA 1/2014(WPMP 45476/2014)(Stay Petition)	P N MURTHY	GP FOR REVENUE	KHAMMAM
42	WP/37098/2014 IA 1/2014(WPMP 46424/2014)(Direction Petition)	B JITHENDER	GP FOR REVENUE	MEDAK
43	WP/37123/2014 IA 1/2015(WVMP 1244/2015)(Vacate Stay Petition) WP/33985/2015	K V BHANU PRASAD	GP FOR REVENUE THADIKONDA KOTESHWARA PRASAD THADIKONDA KOTESHWARA PRASAD (R36)	ADILABAD
44	WP/33985/2015 IA 1/2015(WPMP 43771/2015)(Direction Petition)	K V BHANU PRASAD	GP FOR REVENUE	ADILABAD
45	WP/37238/2014 IA 1/2014(WPMP 46614/2014)(Direction Petition)	MD AJMAL AHMED	GP FOR REVENUE	RANGA REDDY
46	WP/38174/2014 IA 1/2014(WPMP 47764/2014)(Direction Petition) IA 2/2014(WPMP 49255/2014)(Permission Petition)	PARSA ANANTH NAGESWAR RAO	GP FOR REVENUE	KHAMMAM
47	WP/38192/2014 IA 1/2014(WPMP 47793/2014)(Direction Petition)	VANKANI MALLESHAM	GP FOR REVENUE	RANGA REDDY
48	WP/39282/2014	ALLURI RAGHU RAMA AURAVA	GP FOR REVENUE	WARANGAL
49	WP/40274/2014 IA 1/2014(WPMP 50515/2014)(Direction Petition)	P SASIDHAR REDDY	GP FOR REVENUE	NALGONDA
50	WP/26878/2015 IA 1/2015(WPMP 34911/2015)(Direction Petition) IA 1/2016(WPMP 11233/2016)(Implead Petition)	K V SUBRAHMANYA NARUSU	GP FOR REVENUE GADDAM SRINIVAS (R17) GADDAM SRINIVAS	RANGA REDDY
51	WP/27002/2015 IA 1/2015(WPMP 35057/2015)(Direction Petition)	K L N RAGHAVENDRA REDDY	GP FOR REVENUE	RANGA REDDY
52	WP/35697/2017 IA 1/2017(WPMP 44365/2017)(Direction Petition)	V RAVI KIRAN RAO	GP FOR REVENUE GP FOR IRRRI AND COMM AREA DEV (R200)	KARIMNAGAR
53	WP/8848/2018	V RAGHUNATH	GP FOR REVENUE	RANGA REDDY

	IA 1/2018(Direction Petition) IA 2/2018(Permission Petition)		SANJEEV REDDY GILLELA (R5) GP FOR HOME (R4)	
54	WP/9362/2018 IA 1/2018(Stay Petition)	M M M SRINIVASA RAO	GP FOR REVENUE	KHAMMAM
55	WP/12565/2018 IA 1/2018(Direction Petition) IA 1/2021(Direction Petition) IA 2/2021(Amendment Petition) IA 3/2021(Direction Petition)	K CHAITANYA	GP FOR REVENUE GP FOR FORESTS (R3)	KHAMMAM
56	WP/16209/2018 IA 1/2018(Direction Petition)	M A KHADER	GP FOR REVENUE	HYDERABAD
57	WP/22588/2018 IA 1/2018(Stay Petition)	K K MAHENDER REDDY PERI PRABHAKAR	GP FOR REVENUE M V RAMA RAO (R6)	HYDERABAD
58	WP/26025/2018 IA 1/2018(Direction Petition)	ARUN KUMAR DODDLA	GP FOR REVENUE	KARIMNAGAR
59	WP/26118/2018 IA 1/2018(Direction Petition)	T PRASANNA KUMAR	GP FOR REVENUE	RANGA REDDY
60	WP/27395/2018 IA 1/2018(Direction Petition)	VENKATA SAI KRISHNA PONNURU	GP FOR REVENUE	HYDERABAD
61	WP/27415/2018 IA 1/2018(Direction Petition)	P PADMA RAO	GP FOR REVENUE	NIZAMABAD
62	WP/27543/2018 IA 1/2018(Direction Petition)	P V RAMANA	GP FOR REVENUE	KHAMMAM
63	WP/28341/2018 IA 1/2018(Suspension Petition)	D RAMAKRISHNA	GP FOR REVENUE T N M RANGA RAO (R4) B VENKATADRI (R9) T N M RANGA RAO (R10) B VENKATADRI (R8) R8 R11 R12 R13 R14 R15 UNSERVED ,::	WARANGAL
64	WP/29726/2018 IA 1/2018(Direction Petition) IA 1/2024(Implead Petition)	P LAKSHMA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) A RAJENDRA PRASAD	NALGONDA
65	WP/31075/2018 IA 1/2018(Direction Petition)	G V SHIVAJI	GP FOR REVENUE VENKATESHWARLU DASARI (R1)	WARANGAL
66	WP/32040/2018 IA 1/2018(Direction Petition)	B S VENKATA RAMESH	GP FOR REVENUE N MANOHAR (R5) N MANOHAR (R6) N MANOHAR (R7)	RANGA REDDY
67	WP/32065/2018 IA 1/2018(Stay Petition) WP/9770/2015 WP/31805/2018	P RAMA SHARANA SHARMA	GP FOR REVENUE	KHAMMAM
68	WP/9770/2015 IA 1/2015(WPMP 12850/2015)(Direction Petition)	P RAMA SHARANA SHARMA	GP FOR REVENUE	KHAMMAM
69	WP/31805/2018 IA 1/2018(Stay Petition)	P RAMA SHARANA SHARMA	GP FOR REVENUE	KHAMMAM
70	WP/32994/2018 IA 1/2018(Direction Petition)	S SRIDHAR	GP FOR REVENUE	MAHABUBNAGAR
71	WP/33801/2018 IA 1/2018(Direction Petition)	N INDRASENA REDDY	GP FOR LAND GRABBIING PROHIBITION MD AJMAL AHMED (R5) MD AJMAL AHMED (R4) MD AJMAL AHMED (R12) MD AJMAL AHMED (R11)	ADILABAD

MD AJMAL AHMED (R7)
MD AJMAL AHMED (R9)
MD AJMAL AHMED (R8)
MD AJMAL AHMED (R6)
MD AJMAL AHMED (R10)

72	WP/33862/2018 IA 1/2018(Direction Petition)	RAVI CHANDRA BEJJARAM	GP FOR REVENUE R5 UNSERVED ,::	KHAMMAM
73	WP/34680/2018 IA 1/2018(Direction Petition)	T SRUJAN KUMAR REDDY	GP FOR ENDOWMENTS	NIZAMABAD
74	WP/34792/2018 IA 1/2018(Direction Petition)	V RAGHUNATH	GP FOR REVENUE RAMAKRISHNA PATIVADA (R5)	KARIMNAGAR
75	WP/35513/2018 IA 1/2018(Direction Petition)	VANAM VISHWANATHAM	GP FOR REVENUE	HYDERABAD
76	WP/35566/2018 IA 1/2018(Direction Petition)	CH RAVI KUMAR	GP FOR REVENUE R2 R4 UNSERVED ,::	MEDAK
77	WP/36753/2018 IA 1/2018(Fix an Early Date)	BABUJI TENNETI	GP FOR REVENUE	KHAMMAM
78	WP/37210/2018 IA 1/2018(Direction Petition)	M A K MUKHEED	GP FOR REVENUE R2 R3 UNSERVED ,::	HYDERABAD
79	WP/37658/2018 IA 1/2018(Suspension Petition)	P NAGENDRA REDDY	GP FOR REVENUE ANANTHULA RAVINDER (R6) R4 R5 UNSERVED ,::	MEDAK
80	WP/45846/2018 IA 1/2018(Direction Petition)	POLALI VENKATESH	GP FOR REVENUE KALVALA SANJEEV (R2)	KARIMNAGAR
81	WP/18994/2019 WP/20681/2019	GAJANAND CHAKRAVARTHI DR. KADIRI KRISHNAIAH	GP FOR REVENUE	MAHABUBNAGAR
82	WP/20681/2019 IA 1/2019(Direction Petition) IA 1/2024(L R Petition)	VADEENDRA JOSHI	GP FOR REVENUE	MAHABUBNAGAR
83	WP/22474/2019 WP/12803/2018 WP/21983/2019	NULL MOHD MUMTAZ PASHA	GP FOR REVENUE	NALGONDA
84	WP/12803/2018 IA 1/2019(Fix an Early Date) IA 1/2021(L R Petition)	K JAGADISHWAR REDDY	GP FOR REVENUE	NALGONDA
85	WP/21983/2019 IA 2/2019(Vacate Stay Petition)	K JAGADISHWAR REDDY	GP FOR REVENUE E T MANJUSHAA (R7) E T MANJUSHAA (R5) PAPAI AH PEDDAKULA E T MANJUSHAA (R6)	NALGONDA
86	WP/25270/2019 IA 1/2019(Direction Petition)	J M NAIDU	GP FOR PANCHAYAT RAJ RURAL DEV S A V RATNAM (R2)	WARANGAL
87	WP/28108/2022 IA 1/2022(Suspension Petition) IA 2/2022(Vacate Stay Petition) WP/8239/2010 WP/12831/2010 WP/13760/2013 WP/15704/2013 WP/15891/2013 WP/16253/2013 WP/16591/2013 WP/26701/2010 WP/33318/2010	ARVIND GEEDIPELLY	NARASIMHA RAO K S A (R6) NARASIMHA RAO K S A NARASIMHA RAO K S A (R5) NARASIMHA RAO K S A (R4) (CHIEF NOTE)	SANGAREDDY
88	WP/8239/2010	UNNAM MURALIDHAR RAO	GP FOR REVENUE	MEDAK

	IA 1/2014(WPMP 26212/2014)(Permission Petition) IA 1/2021(Implead Petition)		NARASIMHA RAO K S A (R6) NARASIMHA RAO K S A (R5) D V N ACHARYA (R3) NARASIMHA RAO K S A (R4) MAMIDI AVINASH REDDY P RADHIVE REDDY (R4)	
89	WP/12831/2010 IA 1/2021(Implead Petition)	ARVIND GEEDIPELLY	GP FOR REVENUE NARASIMHA RAO K S A (R6) NARASIMHA RAO K S A (R5) D V N ACHARYA (R4) NARASIMHA RAO K S A (R4) MAMIDI AVINASH REDDY P RADHIVE REDDY (R5)	MEDAK
90	WP/26701/2010 IA 2/2010(WPMP 34086/2010)(Suspension Petition) IA 3/2010(WPMP 34087/2010)(Direction Petition) IA 1/2011(WPMP 28932/2011)(Implead Petition) IA 1/2014(WPMP 26213/2014)(Permission Petition)	R RAMA BRAHMMA	GP FOR REVENUE NARASIMHA RAO K S A (R6) NARASIMHA RAO K S A (R5) D V N ACHARYA (R3) D V N ACHARYA NARASIMHA RAO K S A (R4)	HYDERABAD
91	WP/33318/2010 IA 1/2021(Implead Petition)	K SAMBA SIVA RAO	GP FOR REVENUE NARASIMHA RAO K S A (R6) VENUGOPAL JULAKANTI (R3) NARASIMHA RAO K S A (R5) M GOVIND REDDY (R5) D V N ACHARYA (R4) NARASIMHA RAO K S A (R4) MAMIDI AVINASH REDDY	MEDAK
92	WP/13760/2013 IA 1/2013(WPMP 16843/2013)(Suspension Petition) IA 1/2021(Implead Petition)	NARENDAR JALLI	GP FOR REVENUE NARASIMHA RAO K S A (R6) NARASIMHA RAO K S A (R5) NARASIMHA RAO K S A (R4) MAMIDI AVINASH REDDY VENUGOPAL JULAKANTI (R16)	MEDAK
93	WP/15704/2013 IA 1/2013(WPMP 19024/2013)(Stay Petition)	NARENDAR JALLI	GP FOR REVENUE NARASIMHA RAO K S A (R6) VENUGOPAL JULAKANTI (R3) NARASIMHA RAO K S A (R5) NARASIMHA RAO K S A (R4)	MEDAK
94	WP/15891/2013 IA 1/2013(WPMP 19234/2013)(Suspension Petition) IA 1/2021(Implead Petition)	V HARI HARAN	GP FOR REVENUE NARASIMHA RAO K S A (R6) NARASIMHA RAO K S A (R5) VENUGOPAL JULAKANTI (R6) NARASIMHA RAO K S A (R4) MAMIDI AVINASH REDDY	MEDAK
95	WP/16253/2013 IA 1/2013(WPMP 19698/2013)(Stay Petition) IA 2/2013(WPMP 20914/2013)(Amendment Petition) IA 3/2013(WPMP 20915/2013)(Amendment Petition)	NARENDAR JALLI	GP FOR REVENUE NARASIMHA RAO K S A (R6) NARASIMHA RAO K S A (R5) VENUGOPAL JULAKANTI (R6) NARASIMHA RAO K S A (R4)	MEDAK
96	WP/16591/2013 IA 1/2013(WPMP 19677/2013)(Leave Petition) IA 2/2013(WPMP 20120/2013)(Stay Petition) IA 1/2021(Implead Petition)	NARENDAR JALLI	GP FOR REVENUE NARASIMHA RAO K S A (R6) VENUGOPAL JULAKANTI (R11) NARASIMHA RAO K S A (R5) NARASIMHA RAO K S A (R4) MAMIDI AVINASH REDDY	MEDAK
97	WP/33358/2023 IA 1/2023(Direction Petition)	MOGILI ANAVENI	GP FOR REVENUE (CHIEF NOTE)	ADILABAD
98	WP/9706/2024 IA 1/2024(Direction Petition)	MOGILI ANAVENI	GP FOR REVENUE (CHIEF NOTE)	RANGA REDDY

INTERLOCUTORY(REVENUE)

99	WP/15141/2005 IA 1/2022(Amendment Petition) WP/15406/2005	B NALIN KUMAR G DHANANJAI	GP FOR REVENUE D V N ACHARYA (R4) D V N ACHARYA (R5) K PANDURANGA RAO (R3)	RANGA REDDY
100	WP/15406/2005 IA 1/2018(L R Petition) IA 1/2022(Amendment Petition) IA 2/2022(Implead Petition)	B NALIN KUMAR	GP FOR REVENUE K CHAITANYA (R66) D V N ACHARYA	RANGA REDDY
101	WP/23774/2007 IA 1/2024(Implead Petition) IA 2/2024(Leave Petition)	S NIRANJAN REDDY	GP FOR REVENUE VEDULA SRINIVAS (R4) RUBAINA S KHATOON	RANGA REDDY
102	WP/16721/2009 IA 1/2024(L R Petition) IA 2/2024(Condone Delay Petition) IA 3/2024(Set Aside Petition)	KOTHAPALLI SAI SRI HARSHA	GP FOR REVENUE	ADILABAD
103	WP/26523/2009 IA 1/2009(WPMP 34521/2009)(Direction Petition) IA 1/2010(WVMP 982/2010)(Vacate Stay Petition)	P RAJAGOPAL REDDY	GP FOR REVENUE E AJAY REDDY E AJAY REDDY (R5) M/s.P RAJAGOPAL REDDY for Pro- P-2 as LR of P1	RANGA REDDY
104	WP/33888/2010 IA 1/2010(WPMP 42934/2010)(Suspension Petition) IA 1/2024(L R Petition)	P LAKSHMA REDDY	GP FOR REVENUE MOHD MOIN AHMED QUADRI (R10)	ADILABAD
105	WP/442/2012 IA 1/2012(WPMP 556/2012)(Suspension Petition) IA 1/2024(Implead Petition)	PILLIX LAW FIRM	GP FOR REVENUE K VENKATESH GUPTA (R21)	MAHABUBNAGAR
106	WP/18642/2013 IA 2/2013(WPMP 33152/2013)(Implead Petition) IA 5/2013(WVMP 146131/2013)(Vacate Stay Petition)	V RAMCHANDER GOUD	GP FOR REVENUE V RAVICHANDRAN (R17) GP FOR PANCHAYAT RAJ RURAL DEV (R19) M DHANANJAY REDDY (SC FOR GHMC) (R4) V RAVICHANDRAN	RANGA REDDY
107	WP/18909/2013 IA 1/2013(WPMP 23124/2013)(Direction Petition) IA 1/2014(WPMP 4944/2014)(Implead Petition)	V RAGHUNATH	GP FOR REVENUE MOHD GULAM HYDER MOHD GULAM HYDER (R35)	RANGA REDDY
108	WP/18999/2013 IA 1/2013(WPMP 23223/2013)(Stay Petition)	D RAGHAVULU	GP FOR REVENUE K VENUMADHAV (R16)	ADILABAD
109	WP/19229/2013 IA 1/2013(WPMP 23501/2013)(Stay Petition)	KOWTURU PAVAN KUMAR	GP FOR REVENUE	WARANGAL
110	WP/29736/2013 IA 1/2013(WPMP 36927/2013)(Stay Petition)	DAMODAR MUNDRA	GP FOR REVENUE P VENKAT REDDY (R73)	MEDAK
111	WP/32800/2013 IA 1/2013(WPMP 40790/2013)(Suspension Petition)	P V RAMANA	GP FOR REVENUE	KHAMMAM
112	WP/8331/2014 IA 1/2014(WVMP 1132/2014)(Vacate Stay Petition) IA 2/2014(WVMP 1238/2014)(Vacate Stay	M VIDYASAGAR	GP FOR REVENUE C H SATISH KUMAR GP FOR ENDOWMENTS (R39) C H SATISH KUMAR (R41) SUNDARI R PISUPATI SUNDARI R PISUPATI (R40)	KHAMMAM

	Petition) IA 1/2017(WPMP 1519/2017)(Direction Petition) IA 2/2017(WVMP 2947/2017)(Vacate Stay Petition)		GP FOR ENDOWMENTS	
113	WP/7070/2015 IA 1/2015(WPMP 9411/2015)(Direction Petition)		GP FOR REVENUE KRISHNA REDDY PUTTA (R5) Smt. Maniyamma (petitioner)	RANGA REDDY
114	WP/39562/2015 IA 1/2015(WPMP 51025/2015)(Direction Petition) IA 1/2023(Implead Petition) IA 2/2023(Injunction Petition)	B DANANJAYA	GP FOR REVENUE K RAVINDER REDDY (R2)	HYDERABAD
115	WP/24287/2016 IA 2/2018(Vacate Stay Petition)	VIVEK JAIN	GP FOR REVENUE V SATYAM REDDY (R8) V SATYAM REDDY (R5) V SATYAM REDDY (R7) V SATYAM REDDY (R6) V SATYAM REDDY (R9)	RANGA REDDY
116	WP/35603/2016 IA 2/2017(WPMP 4140/2017)(For Being Mentioned) WP/40267/2016	V S K RAMA RAO	GP FOR REVENUE NALLA MUKUNDA REDDY (R57) S V RAMANA (R56)	RANGA REDDY
117	WP/40267/2016 IA 1/2016(WPMP 49620/2016)(Stay Petition)	S V RAMANA	GP FOR REVENUE (AP) NALLA MUKUNDA REDDY (R40)	RANGA REDDY
118	WP/44471/2016 IA 1/2016(WPMP 54854/2016)(Direction Petition)	K L N RAGHAVENDRA REDDY	GP FOR REVENUE	RANGA REDDY
119	WP/5392/2017 IA 1/2017(WPMP 6539/2017)(Direction Petition) IA 1/2019(Implead Petition) IA 2/2019(Vacate Stay Petition) WP/4255/2020	T SRIKANTH REDDY	GP FOR REVENUE S PRADEEP KUMAR	KHAMMAM
120	WP/4255/2020 IA 1/2020(Direction Petition)	K HEMALATHA	GP FOR REVENUE S PRADEEP KUMAR (R6)	KHAMMAM
121	WP/24283/2017 IA 1/2017(WPMP 30058/2017)(Direction Petition) IA 1/2021(Direction Petition)	T VIJAY HANUMAN SINGH	GP FOR REVENUE	NIZAMABAD
122	WP/24551/2017 IA 1/2017(WPMP 30406/2017)(Suspension Petition) IA 2/2017(WPMP 39729/2017)(Extension Petition) IA 3/2017(WPMP 45054/2017)(Extension Petition) IA 1/2018(Vacate Stay Petition) IA 1/2020(Implead Petition) IA 1/2023(Implead Petition) IA 2/2023(Implead Petition) IA 3/2023(Implead Petition)	VIKRAM POOSERLA	GP FOR REVENUE N SREEDHAR REDDY (R14) SRINIVASA RAO PUTLURI (R13) KONDADI AJAY KUMAR SRIDHAR LONKALA S MADHAVI SRINIVASA RAO PUTLURI (R6)	ADILABAD
123	WP/31675/2017 IA 1/2017(WPMP 39434/2017)(Stay Petition)	METTU SHANKAR	GP FOR REVENUE MANIK RAO (R29)	WARANGAL

124	WP/44853/2017 IA 1/2017(Direction Petition) IA 1/2018(Vacate Stay Petition)	A GIRIDHAR RAO	GP FOR REVENUE K GOVERDHAN REDDY KIRAN PALAKURTHI (R5)	MEDAK
125	WP/9721/2018 IA 1/2018(Suspension Petition)	P VENKANNA	GP FOR REVENUE J MALLIKARJUN (R5) J MALLIKARJUN (R6)	KARIMNAGAR
126	WP/13638/2018 IA 1/2021(L R Petition) WP/7385/2020 WP/12769/2020	KONDADI AJAY KUMAR	GP FOR REVENUE B PARAMESEWARA RAO (R4)	ADILABAD
127	WP/7385/2020 IA 1/2020(Suspension Petition) IA 2/2020(Direction Petition) IA 1/2021(Vacate Stay Petition) IA 2/2021(Implead Petition) IA 3/2021(Direction Petition) IA 4/2021(Condone Delay Petition) IA 5/2021(L R Petition)	KONDADI AJAY KUMAR	GP FOR REVENUE CH B R P SEKHAR (R3) CH B R P SEKHAR (R15) CH B R P SEKHAR (R7) CH B R P SEKHAR (R13) CH B R P SEKHAR (R16) CH B R P SEKHAR (R11) V NARASIMHA GOUD CH B R P SEKHAR (R19) CH B R P SEKHAR (R6) CH B R P SEKHAR (R5) CH B R P SEKHAR (R14) CH B R P SEKHAR (R18) CH B R P SEKHAR (R20) CH B R P SEKHAR (R2) CHANDRASEN LAW OFFICES (R23) CH B R P SEKHAR (R17) D MANOHAR RAO (R9) CH B R P SEKHAR (R8) CH B R P SEKHAR (R22) CH B R P SEKHAR (R12) CH B R P SEKHAR (R21) CH B R P SEKHAR (R4) CH B R P SEKHAR (R10)	ADILABAD
128	WP/12769/2020 IA 1/2020(Suspension Petition) IA 2/2020(Vacate Stay Petition) IA 3/2020(Direction Petition) IA 1/2021(Vacate Stay Petition)	K VENUMADHAV	GP FOR REVENUE V NARASIMHA GOUD (R10) D MANOHAR RAO (R7) V NARASIMHA GOUD B SUDHAKAR REDDY AND NEERAJA REDDY V NARASIMHA GOUD (R9) CHANDRASEN LAW OFFICES (R12) KONDADI AJAY KUMAR (R6) N.B case	ADILABAD
129	WP/22127/2018 IA 1/2018(Suspension Petition) IA 1/2024(Implead Petition) IA 2/2024(Receive Additional Material Papers)	T DAMODAR	GP FOR REVENUE	WARANGAL
130	WP/32204/2018 IA 1/2018(Suspension Petition)	VEDULA SRINIVAS	GP FOR REVENUE MIRZA SAFIULLA BAIG (R6) R2 UNSERVED ,;:SRI M A MUJEEB SRI ARIFULLAH	NIZAMABAD
131	WP/38907/2018 IA 1/2018(Suspension Petition)	PALIVELA SATYARAJA BABU	GP FOR REVENUE R6 UNSERVED ,;:	KHAMMAM
132	WP/42872/2018 IA 1/2018(Direction Petition)	K JAMALI	GP FOR REVENUE	RANGA REDDY
133	WP/46560/2018 IA 1/2018(Direction Petition) IA 1/2019(Miscellaneous Petition)	M SALEEM	GP FOR REVENUE	RANGA REDDY
134	WP/950/2019 IA 1/2019(Direction Petition) IA 2/2022(Implead Petition) IA 1/2024(Permission Petition)	M JANARDHAN RAO	GP FOR REVENUE L HARISH	KHAMMAM
135	WP/2946/2019 IA 1/2024(Vacate Stay	GADDAM SRINIVAS	GP FOR REVENUE V VEDA VIKAS (R7)	RANGA REDDY

	Petition)		V VEDA VIKAS V VEDA VIKAS (R6) ::	
136	WP/9117/2019 IA 1/2019(Direction Petition)	YAKARAPU SHEELU	GP FOR REVENUE K BUCHI BABU SC FOR Telangana State Housing Board (R7) K RAVINDER REDDY (SC FOR GHMC) (R8) GP FOR HOUSING (R2) R3 UNSERVED ;::	HYDERABAD
137	WP/12478/2019 IA 2/2019(Vacate Stay Petition)	Bajrang Singh Thakur(PARTY IN PERSON)	GP FOR REVENUE V RAMCHANDER GOUD (R4)	HYDERABAD
138	WP/22401/2019 IA 1/2019(Direction Petition) IA 1/2024(Vacate Stay Petition)	M/S BHARADWAJ ASSOCIATES	J R MANOHAR RAO J R RAM MOHAN RAO (R7) KUSURI SATYANARAYANA (R5) KUSURI SATYANARAYANA KUSURI SATYANARAYANA (R6) J R RAM MOHAN RAO (R8) KUSURI SATYANARAYANA (R3)	RANGA REDDY
<u>INTERLOCUTORY (REVIEW PETITIONS)</u>				
139	WP/9952/2017 IA 1/2024(Review Petition)	ARVIND KUMAR KATA	GP FOR REVENUE GP FOR SERVICES II (R7)	KHAMMAM
<u>FOR DISMISSAL</u>				
140	WP/19120/2014 IA 1/2014(WPMP 23968/2014)(Direction Petition) IA 2/2014(WPMP 23969/2014)(Direction Petition)	S V INDIRA	GP FOR REVENUE S SURENDER REDDY (SC FOR EPFO) (R2)	WARANGAL
<u>FOR ORDERS</u>				
141	WP/13759/2008	B NALIN KUMAR	GP FOR ASSIGNMENT	RANGA REDDY
142	WP/15910/2010	K SRINIVAS	GP FOR REVENUE GP FOR ASSIGNMENT (R28)	KARIMNAGAR
143	WP/437/2015 IA 1/2015(WPMP 529/2015)(Suspension Petition)	M RAMA KRISHNA	GP FOR REVENUE C HARI PREETH (R15)	WARANGAL
144	WP/21719/2017 IA 1/2017(WPMP 26735/2017)(Suspension Petition) WP/29073/2017	KRUPACHAND GOGINENI	GP FOR REVENUE	MAHABUBNAGAR
145	WP/29073/2017 IA 1/2017(WPMP 36186/2017)(Suspension Petition)	G RAMACHANDRA REDDY	GP FOR REVENUE	HYDERABAD
<u>SPECIALLY IDENTIFIED CASES</u>				
146	WP/11087/2004 IA 2/2023(Permission Petition) IA 1/2024(Permission Petition)	SRINIVASA RAO PUTLURI	GP FOR REVENUE	RANGA REDDY

COURT NO. 24**THE HONOURABLE SRI JUSTICE J SREENIVAS RAO****To be heard on Monday the 29th day of April 2024 (AFTER DAILY LIST)****(DAILY LIST-1)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING				
147	WP/22558/2004	P SRI RAGHU RAM	GP FOR REVENUE R SUSHANTH REDDY (R7) R SUSHANTH REDDY (R2) R SUSHANTH REDDY (R5) Y S SAI VARA PRASAD (R9) R SUSHANTH REDDY (R8) C RAMACHANDRA REDDY (R8)	NALGONDA
148	WP/10885/2005	O MANOHER REDDY	GP FOR REVENUE V VENUGOPALA RAO (R5) J V PRASAD (SC FOR INCOME TAX) (R41) AVINASH DESAI (R6) G SHIVA KUMAR GOUD (R3) KANAKAMEDALA RAVINDRA KUMAR (R2) S LAKSHMI KANTH (R28) A VENKATESWARLU (R4) M PRANAV (R4) R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 R17 R18 R19 R20 R21 R22 R23 R24 R25 R26 R27 R29 R30 R31 R32 R33 R34 R35 R36 R37 R38 R39 R40 UNSERVED,M/s.LAKSHMI KANTH	MEDAK
149	WP/9067/2006	SURESH SHIV SAGAR	GP FOR REVENUE AVANCHA H CHAKRAVARTHY (R3)	RANGA REDDY
150	WP/27325/2007	K RAVI MAHENDER PASHAM MOHITH	GP FOR ASSIGNMENT	NIZAMABAD
151	WP/8506/2008	C RAGHU	GP FOR REVENUE B SRINIVASULU (R36)	NALGONDA
152	WP/17114/2008	RANGA RAO NELLUTLA	GP FOR REVENUE J R MANOHAR RAO (R2) GP FOR ENDOWMENTS (R7)	HYDERABAD
153	WP/25321/2008 IA 1/2024(Implead Petition)	PULLA RAO YELLANKI	GP FOR REVENUE SRIKANTH HARIHARAN M V RAMA RAO (R21)	RANGA REDDY
154	WP/3722/2009 CC/927/2010	M V DURGA PRASAD	GP FOR REVENUE	MEDAK
155	CC/927/2010	M V DURGA PRASAD	GP FOR REVENUE M GANGA RAO (R6)	MEDAK
156	WP/19924/2009	C HANUMANTHA RAO	GP FOR REVENUE SHAIK ABDUL JAWEED (R7)	RANGA REDDY
157	WP/17353/2010 IA 1/2010(WPMP 21865/2010)(Direction Petition) IA 1/2022(Implead Petition) IA 2/2022(Substitute Petition) AS/686/2006 CRP/3231/2011 CRP/5649/2010 TRAS/428/2009 WP/6010/2010	ABU AKRAM (SC FOR TSWB)	GP FOR REVENUE M R S SRINIVAS (R27) ASHUTOSH JOSHI (SC FOR TSWB)	MAHABUBNAGAR
158	AS/686/2006 IA 1/2014(ASMP 105/2014)(Implead Petition) IA 1/2015(ASMP 2729/2015)(Implead Petition) IA 1/2023(Addl. Evidence Petition)	ABU AKRAM (SC FOR TSWB)	J SURESH BABU M DAMODAR REDDY (R25) SHAIK KHALID (R6) FARHAN AZAM KHAN SHAIK KHALID (R7) SHAIK KHALID (R5) V V SATISH (R26) M DAMODAR REDDY	MAHABUBNAGAR

159	TRAS/428/2009	ABU AKRAM (SC FOR TSWB)	MD ABDUL HAMEED P VAMSHEEDHAR REDDY (R6) SHAIK KHALID (R42) P VAMSHEEDHAR REDDY (R8) MIRZA SAFIULLA BAIG (R3) SURESH BHAKTULA (R12) SHAIK KHALID (R41) SHAIK KHALID (R40) SURESH BHAKTULA (R7) P VAMSHEEDHAR REDDY (R9) SURESH BHAKTULA (R11) P VAMSHEEDHAR REDDY (R10) 1)MEMO FILED VIDE USR NO.43373/2022 2)MEMO FILED VIDE USR NO.43374/2022	MAHABUBNAGAR
160	CRP/5649/2010 IA 1/2012(CRPMP 270/2012)(Restoration Petition)	M RAMA RAO	ABU AKRAM (SC FOR TSWB) P VAMSHEEDHAR REDDY (R8) MD ABDUL HAMEED (R31) P VAMSHEEDHAR REDDY (R7) P VAMSHEEDHAR REDDY (R3) P VAMSHEEDHAR REDDY (R5) RR 1, 2 NOTICE SENT NOT YET RETURNED RR 4 APP. M.A. HAMEED R6 DIED VIDE MEMO USR NO. 43375/2022 RR 3,5,7,8 APP. BY SURESH BHAKTUGA	MAHABUBNAGAR
161	WP/6010/2010 IA 1/2010(WPMP 7742/2010)(Direction Petition) IA 5/2010(WVMP 90575/2010)(Vacate Stay Petition)	P VAMSHEEDHAR REDDY	MIR MASOOD KHAN GP FOR HOME (R6) ABU AKRAM (SC FOR TSWB) (R7) GP FOR REVENUE (R5) ABU AKRAM (SC FOR TSWB) (R4) SUBHANI S M S S.NAGESWARAREDDY (R7)	MAHABUBNAGAR
162	CRP/3231/2011	M RAMA RAO	ABU AKRAM (SC FOR TSWB) P VAMSHEEDHAR REDDY (R8) P VAMSHEEDHAR REDDY (R7) P VAMSHEEDHAR REDDY (R3) P VAMSHEEDHAR REDDY (R5)	MAHABUBNAGAR
163	WP/30703/2010 IA 1/2010(WPMP 39074/2010)(Direction Petition)	SHYAM S AGRAWAL V K SHIVA SHANKAR	GP FOR REVENUE GP FOR ASSIGNMENT (R6)	HYDERABAD
164	WP/13171/2012	M/S INDUS LAW FIRM	GP FOR REVENUE P SAJAN KUMAR (R1) KARAM CHENDU KOMIREDDY (R5)	KARIMNAGAR
165	WP/21473/2012	R SUSHANTH REDDY	GP FOR REVENUE SHAFATH AHMED KHAN (R2) SHAFATH AHMED KHAN (R6) SHAFATH AHMED KHAN (R5) SHAFATH AHMED KHAN (R7)	MAHABUBNAGAR
166	WP/35083/2012 IA 2/2022(Additional Material Petition)	RANGA RAO NELLUTLA	GP FOR REVENUE MALIPEDDI SRINIVAS REDDY (R30) B L PRASUNA (R32) MALIPEDDI SRINIVAS REDDY (R34) MALIPEDDI SRINIVAS REDDY (R33) V UMA DEVI (R11) A PULLA REDDY (R12) MALIPEDDI SRINIVAS REDDY (R31)	RANGA REDDY
167	WP/39985/2012	C DAMODAR REDDY S VIPLAV SIMHA REDDY	GP FOR REVENUE J R MONOHAR RAO (SC FOR ENDOWMENTS) (R5) GP FOR ENDOWMENTS (R38)	RANGA REDDY
168	WP/30623/2014	Y RAMA RAO P N NALINI KANTH	GP FOR REVENUE GP FOR ENDOWMENTS (R37) J R MONOHAR RAO (SC FOR ENDOWMENTS) (R4)	MEDAK
169	WP/539/2015 IA 1/2016(WPMP 23587/2016)(L R Petition) IA 1/2024(Receive Additional Material Papers)	M V PRAVEEN KUMAR	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES (R3)	RANGA REDDY

170	WP/36732/2017 IA 2/2017(WPMP 45981/2017)(Direction Petition)	J SURESH BABU	GP FOR REVENUE GP FOR ASSIGNMENT (R2) (COURT SLIP MENTION)	MAHABUBNAGAR
171	WP/3615/2019	RANJITH KUMAR T	GP FOR REVENUE P RAJAGOPAL REDDY (R6) (LETTER)	KARIMNAGAR
172	WP/21969/2019	K S SUNEEL	GP FOR REVENUE GP FOR HOME (R6) MOHD ISMAIL (R7) (LETTER)	HYDERABAD
173	WP/25468/2019 IA 1/2024(Fix an Early Date) WP/25471/2019 WP/25532/2019	N MUKUNDA REDDY RAVI	GP FOR REVENUE KIRAN KUMAR GATTU (R5) (LETTER)	RANGA REDDY
174	WP/25471/2019 IA 1/2024(Fix an Early Date)	N MUKUNDA REDDY RAVI	GP FOR REVENUE KIRAN KUMAR GATTU (R5)	RANGA REDDY
175	WP/25532/2019 IA 1/2024(Fix an Early Date)	N MUKUNDA REDDY RAVI	GP FOR REVENUE KIRAN KUMAR GATTU (R5)	RANGA REDDY